

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.668
TO BE ANSWERED ON 02.12.2015**

TRAVEL WITHOUT TICKET

668 . SHRI SUSHIL KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of people caught travelling without ticket in railways in the last three years;**
- (b) the steps taken by the Government to check the menace of travelling without tickets;**
- (c) whether the Government is going to use technology for reducing the number of such travellers and thus increasing its revenue and if so, the details thereof; and**
- (d) the number of people jailed who were found travelling without ticket?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.668 BY SHRI SUSHIL KUMAR SINGH TO BE ANSWERED IN LOK SABHA ON 02.12.2015 REGARDING TRAVEL WITHOUT TICKET

(a): The details of persons caught without ticket and with improper ticket during the last three financial years are as under:-

Financial Year	Number of Persons caught without ticket and with improper ticket (in lakh)
2012-13	137.68
2013-14	146.70
2014-15	166.88

(b): With a view to prevent ticketless travel, various steps have been taken by Indian Railways, some of which are as under:-

- i. Conducting of regular and surprise checks against ticketless travel, which are intensified during peak rush periods.**
- ii. Vigorous drives such as Ambush Checks, Fortress Checks are conducted in association with Railway Protection Force and Magistrates under the Action Plan framed by Railway Board.**
- iii. Intensive Check Posts have been set up at important stations of each division of Zonal Railways to curb ticketless travelling in unreserved segments.**

- iv. **With a view to curb entry of without ticket passengers in ticketed areas and to reduce ticketless travel, instructions have been issued for ensuring effective manning of all designated/functional gates at stations.**
- v. **Travelling public are urged to avoid ticketless travel through publicity campaigns launched by Zonal Railways through posters/notices/ announcements at railway stations and advertisements in newspapers.**

(c): Indian Railways have taken various measures using technological advancement or otherwise to facilitate issuing of tickets so as to prevent travelling without ticket on account of non-availability of tickets which include:-

- i. **Provision of Automatic Ticket Vending Machines.**
- ii. **Provision of unreserved tickets through Mobile phones.**
- iii. **Engaging Jan Sadharan Ticket Booking Sewaks outside station premises for issuing of unreserved tickets through Unreserved Ticketing System (UTS) of Indian Railways.**
- iv. **Engaging of Station Ticket Booking Agents(STBAs) for issuing of unreserved tickets from E category stations.**
- v. **Engaging Yatri Ticket Suvidha Kendra (YTSK) licensee for issuing of unreserved as well as reserved tickets.**

(d): The number of ticketless passengers who were jailed during the last three years is as under:-

Financial Year	Number of people jailed who were travelling without ticket
2012-13	4919
2013-14	3863
2014-15	4571
